## GOVERNMENT OF INDIA EXTERNAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2923
ANSWERED ON:10.12.2014
BILATERAL AGREEMENTS WITH COUNTRIES
Kumar Dr. Arun:Kumar Shri Kaushalendra

## Will the Minister of EXTERNAL AFFAIRS be pleased to state:

the present status of Indo-Japan and Indo-China bilateral agreement signed during our Prime Minister's visit to Japan and Chinese President visit to India specially on civil nuclear deals, bullet trains, infrastructure and building smart cities in India?

## **Answer**

## THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GEN. (DR) V. K. SINGH (RETD)]

Prime Minister Shri Narendra Modi paid an official visit to Japan from August 30 to September 03, 2014 for the annual summit meeting. 'Tokyo Declaration for India-Japan Special Strategic and Global Partnership' was signed by the Prime Ministers of India and Japan and 'Factsheet: India and Japan- Partners for Common Development' was issued.

The following agreements were signed during the visit of the Prime Minister Shri Narendra Modi to Japan: (a) Memorandum on Defence Co-operation and Exchanges between Ministry of Defence of the Republic of India and the Ministry of Defense of Japan; (b) Memorandum of Cooperation between the Ministry of Health and Family Welfare of the Republic of India and the Ministry of Health, Labour and Welfare of Japan in the Field of Healthcare; (c) Memorandum of Cooperation in the Field of Women and Child Development between the Ministry of Women and Child Development of the Republic of India and the Ministry of Foreign Affairs of Japan; (d) Framework of Cooperation between Ministry of Road Transport and Highways, Gover-nment of India and Ministry of Land, Infrastructure, Transport, and Tourism of Japan in the Roads and Road Transportation Sector; (e) Memorandum of Understanding between Ministry of New and Renewable Energy, Government of India and Japan Bank of International Cooperation; and (f) Confirmation of the intention regarding the Partner City Affiliation between City of Varanasi (Republic of India) and City of Kyoto (Japan).

On 25th June 2010, the Government of Japan announced its decision to commence negotiations with the Government of India on an Agreement for Cooperation in the Peaceful Uses of Nuclear Energy. Negotiations are currently going on. During Prime Minister's visit to Japan, the two Prime Ministers affirmed the importance of civil nuclear cooperation between the two countries and welcomed the significant progress in negotiations on the Agreement for Cooperation in the Peaceful Uses of Nuclear Energy.

Chinese President Mr Xi Jinping paid a state visit to India from 17-19 September 2014. A total of 16 agreements were signed during the visit in various sectors including, commerce & trade, railways, space-cooperation, pharma- ceuticals, audio-visual co-production, culture, establi- shment of industrial parks, and sister-city arrangements.

The following agreements were signed during the visit of Chinese President to India: (a) Memorandum of Understanding on Opening a New Route for Indian Pilgrimage (Kailash Man- sarovar Yatra) to the Tibet Autonomous Region of the People's Republic of China; (b) Memorandum of Understanding on stre- ngthening cooperation in Railways; (c) Action Plan on stre- ngthening cooperation in Railways; (d) Five year Trade and Economic Development Plan; (e) Agreed Minutes of the Tenth Session of India-China Joint Economic Group; (f) Agreement on Audio-Visual Co-production; (g) Agreement on mutual administrative assistance and co-operation in Customs matters; (h) Memorandum of Understanding on Cooperation in the Peaceful use of Space; (i) Memorandum of Understanding on Strengthening the Exchange and Cooperation between Cultural Institutions; (j) Memorandum of Understanding on Cooperation between National Book Trust of the Republic of India and the State Administration of Press, Publication, Radio, Film and Television of The People's Republic of China; (k) Work Plan on Drug Admini- stration and Cooperation; (l) Agreement on establishing Sister City relationship between Ahmedabad and Guangzhou; (n) Agreement on establishing Sister Province/State relationship between Gujarat and Guangdong; (o) Memorandum of Understanding on supporting the setting up of industrial parks in Maharashtra; and (p) Memorandum of Under- standing on supporting the setting up of industrial parks in Gujarat.